

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TECHNO FAB MANUFACTURING LIMITED Date of Commencement of Liquidation: 05-09-2018; List of Stakeholders as on Date: 14-01-2021; Name of IP: Mr. Hrisikesh Dasgupta; Last 5 digit of registration number: 10705

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	9	1140894	9	1140894	0	0	0	NA
2	Liquidation costs incurred till date	53	8689940	53	8689940	0	0	0	NA
3	Secured financial creditors	4	1758773111	4	1758773111	0	0	0	Annexure 3
4	Unsecured financial creditors	3	15200101	3	15200101	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	3	415000	3	415000	0	0	0	NA
7	Operational creditors (Government Dues)	8	138043039	6	45158970	0	92884069	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	731579576	23	61071725	0	670507851	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		106	2653841661	101	1890449741	0	763391920	0	